

Justice Abdul Quddhose - Madras High Court, Chennai

Details of Assets held as on 31.03.2019

A IMMOVABLE ASSETS					
Sl.No	Name of District, Sub-Division, Taluk & Village	Name & details of % of Property	If not in own name, name of person on whose name the property is held and their relationship with Government Servants	How the property was acquired. Purchase/Lease or Inheritance and Mortgage Details if any and Name of the person from whom the property was acquired	Annual Income from Property
1	No. 57, First Main Road, Gandhi Nagar, Adyar, Chennai - 600 020	1/3rd Undivided share in the land & building. Ground Floor	Self	This property was originally owned by Mr.S.K.Ahamed Meeran, the grand father of Justice Abdul Quddhose and was acquired by way of inheritance under an oral family arrangement on 31.03.2003, which was recorded by an instrument on 14/01/2004	From Lenskart - Rs. 12,00,000 (2200 sq.ft approx), From Bharat Matrimony Rs. 2,24,268 (670 sq.ft approx)
2	No. 57, First Main Road, Gandhi Nagar, Adyar, Chennai - 600 020	Undivided share, Apartment No. 1C - First Floor	Self	Acquired the same under an oral family arrangement on 31/03/2003 and recorded by an instrument on 14/01/2014	Nil
3	No. 3, Cresnet Park Road, Gandhi Nagar, Adyar, Chennai - 600 020	Undivided share of land and apartment No. T2 with a super builtup area of 1050 sq.ft out of 32255 sq.ft. Building name - Jains Annabele	Self	Self acquired property purchased on 29/11/2002	Rs. 3,70,440
4	Survey No. 10/1A, 103, Kuvathur Village, Cheyyur Taluk, Kanchipuram District	28,800 sq.ft bearing farm numbers 120,121,122 and 123. Farm land layout known as Golden Sands	Jointly owned along with spouse Mrs. Shafeeka Parveen	Jointly purchased with spouse on 23/09/2004	Nil
5	Fairy Falls Road, Kodaikanal town, Kodaikanal Taluk, Dindugul District comprised in old survey No.147/1 part, now correlated in Re-Survey Ward 'B', Block No.10, T.S.No.2/1 part now subdivided into T.S.No.2/1C bearing patta No.FH -1015 together with the right of usage of common road leading from the Municipal Road land measuring 8 cents.	Building having a built up area of 50 sq.ft and land as mentioned	Self	The Land Measuring 8 Cents was purchased along with brother Abdul Qayoom on 31.12.2007 and a building comprising of 4 apartments was constructed thereafter and 2 of the apartments together with the proportionate 1/4th undivided share each were sold to third parties and the remaining 2 apartments in the Ground floor were retained by Justice Abdul Quddhose and his brother Abdul Qayoom. Thereafter, under an Oral partition, 1 of the apartments was allotted to Justice Abdul Quddhose	Nil
6	New door no. 4/347, Seashell Avenue, Palavakkam, Chennai - 600 041	House & ground measuring an extent of 3420 sq.ft	Self	The share of Justice Abdul Quddhose under an Oral Family Arrangement entered into with the family members on 31.03.2003, which was recorded by an instrument on 14/01/2014. Originally the property was purchases by Mr.A.Abdul Hadi father of justice Abdul Quddhose and his brother A.Abdul Qayoom and Abdus salam and his Mother C.A.A .Rafia in their joint names on 23.10.1997	Nil
7	No.19, Golden Estate Campus bearing bearing plot No.A19, Somsaipattu Hamlet, Vittalapuram village and Panchayat, Thirukkalkundram Taluk, Kancheepuram District in S.No.436/4A5	Cottage having a builtup area of 504 sq.ft and land measuring 1200 sq.ft.	Jointly owned along with spouse Mrs. Shafeeka Parveen	Purchased jointly with spouse on 05/05/2005	Nil
8	Survey No.197/2B2 as per Patta No.690, situated at No.84, Vayalur village , Thirukalikundram Taluk, Kancheepuram District	1/3rd share in the vacant house site measuring extent 2894 sq.ft	Jointly owned by (i) S.Vasudevan, (ii) K.Krishaswamy and (iii) Justice Abdul Quddhose.	Purchased under Sale Deed dated 12.05.2010	Nil

B MOVABLE ASSETS					
Sl.No	Particulars	Description	Belongs to self/ dependent	Details of how the asset was acquired	Amount
1	Savings bank account balance	Standard Chartered Bank The Tamilnadu State Apex Cooperative Bank Bank of India	Self	Nil	Rs. 7,55,113 Rs. 22,37,000 Rs. 24,794
2	Savings bank account balance	State Bank of India	Dependent (Spouse)	Nil	Rs. 2,49,907.66
3	Fixed deposit	Standard Chartered Bank	Self		Rs. 50,00,000
4	Jewellery (by approximate weight)	100 sovereigns	Dependent (Spouse)	At the time of Marriage	
5	Vehicles	Toyota Etios Black Car	Self	Purchased on 05/09/2011	
C LIABILITIES					
		Nil	Nil	Nil	Nil